

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K.HANJURA

Petition(s) for Special Leave to Appeal (Civil) No(s).1053/2012

SATYA NARAIN &amp; ANR

Petitioner(s)

VERSUS

BANSH GOPAL(D) TR.LRS.&amp; ORS.

Respondent(s)

(With prayer for interim relief and office report )

Date: 09/01/2014 This Petition was called on for hearing today.

For Petitioner(s)

Mr M.P.Singh, Adv.  
Mr. Rajeev Kumar Bansal,Adv.

For Respondent(s)

Mr. Abhijit Sengupta,Adv.  
Mr Upendra Mishra, Adv.  
Mr. Vinay Garg ,AdvUPON hearing counsel the Court made the following  
O R D E R

The ld. Counsel for the petitioner, the ld. Counsel for the respondent No.1 and the ld counsel for the respondent Nos. 2 to 4 are present.

The ld. Counsel for the appearing respondents seek four weeks' time to file the counter affidavit. Time as prayed for is given to them.

The ld. Counsel for the petitioner has stated that petitioner No.2 has expired. He seeks four weeks time to take appropriate steps in that direction.

List again on 11.2.2014.

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|  |  | (M.K.HANJURA) |  |
|  |  | REGISTRAR     |  |

hj